CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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OA No.060/01556/2017 & MA No.060/00332/2018

Chandigarh, this the 1st day of August, 2018

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

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Dr. Mayank Jayant S/o Sh. Sham Singh, aged 41 years, working as Associate Professor, Department of Surgery, Government Medical College and Hospital, Sector 32, Chandigarh, (R/o House No.1156 Medical Campus, Sector 32, Chandigarh).

....APPLICANT

(Present: Mr. Barjesh Mittal, Advocate)

VERSUS

- 1. Chandigarh Administration through its Administrator, Union Territory, Chandigarh Punjab Raj Bhawan, Sector 6, Chandigarh.
- 2. The Secretary, Department of Medical Education and Research (SERA), U.T. Secretariat, Sector 9, Chandigarh.
- 3. The Director Principal, Government Medical College and Hospital, Sector 32, Chandigarh.
- 4. Union Public Service Commission, Dholpur House, Shah Jahan Road, New Delhi-110069, through its Chairman.
- Sh. Satish Kumar Jain, The Additional Director (Admn.),
 Government Medical College and Hospital, Sector 32,
 Chandigarh.
- 6. Dr. Ashwani K. Dalal S/o Sh. J.S. Dalal, aged 52 years, working as Assistant Professor, Dept. of Surgery at GMCH, Sector 32, Chandigarh.

....RESPONDENTS

(Present: Mr. Arvind Moudgil, counsel for respondents no.1, 3

Mr. B.B. Sharma, counsel for respondent no.4. Mr. Rohit Seth, Advocate (MA 332/2018)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

- 1. Learned counsel for the applicant seeks permission to withdraw the present Original Application (OA), enabling him to file a fresh one, on the same cause of action as during the pendency of the OA, certain orders have been passed, which are to be challenged. Prayer is not opposed by the respondents.
 - 2. OA is dismissed as withdrawn, with the aforesaid liberty.

मान्यक्व ज्याचे ता

3. Consequently, MA also stands disposed of.

(P. GOPINATH) MEMBER (A) (SANJEEV KAUSHIK) MEMBER (J)

Dated: 01.08.2018.

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